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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No 236/KB/2010

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th January 2018, 10.30 A.M

Name	of the Company	Beltas Merchants Pvt.Lt	d-Versus-S.B. Pigments Pvt.Lt	d & Ors
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Hr. Pramit Kr. Ray, Adv Hrs. Aditya Kanadia, Bev for letificuer Hrs. S. Sarrharo, Odv Hrs. A. Devs, Adv

ORDER

Ld. Counsel for the petitioners is present. No one is present from the respondent's side.

List it on 13/02/2018.

Sd

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

Sd